

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:952
ANSWERED ON:11.12.2013
QUALIFYING SERVICE FOR PROMOTIONS
Devappa Anna Shri Shetti Raju Alias

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the qualifying service of UDCs of CSCS for their promotion to Assistant Grade of CSS under the seniority quota is proposed to be enhanced from the existing five years to ten years retrospectively w.e.f. 01.07.2009;
- (b) if so, the details thereof;
- (c) whether the proposed amendment is in accordance with the provisions of DoP&T's O.M. No. AB-14017/12/88-Estt.(RR) dated 25.3.1996;
- (d) if so, the details thereof; and
- (e) if not, the manner by which the interests of the existing incumbents are to be safeguarded?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) &(b): The qualifying service of UDCs of CSCS has been enhanced to ten years for promotion to the Assistants' Grade vide CSS (Preparation of Select Lists for the Section Officers' and Asistants Grades) Regulations, 2013, notified on 12th July, 2013. These Regulations have been given retrospective effect from 1st July, 2009.

(c) to (e): The DoP&T's OM dated 25.3.1996 which provides for relaxation in eligibility service to seniors when their juniors are considered for promotion has no bearing on enhancement of qualifying service.